

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

60

C.S.A. No. 381/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Gentex Merchants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Adu. Mena Bhide) C Managing Partner	a/w Adu. Aastha Vidhi & Deena Saxena u/b Dave & Gurish & Co. for Gentex Merchants Private Ltd. Hana Bhide Aastha Deena	

ORDER

59. CSA No. 279/230-232/NCLT/MB/MAH/2017

The Company Application is **allowed**, vide separate order.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)